

(b) whether Andhra sea coast is rich in fish and prawn; and

(c) whether any fishing harbours have been sanctioned for Andhra Pradesh during Fourth Five Year Plan?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH :** (a) The length of coast line of Andhra Pradesh is about 862 Kilometres.

(b) The sea coast of Andhra Pradesh has substantial resources of fish and prawn. The main varieties of fish are Sardines, Sciaenids, Ribbon fish, Anchoviella and Sharks. The marine landings in Andhra Pradesh during 1969 and 1970 were 77,526 tonnes and 71,976 tonnes respectively as against the all India total of 9,11,841 tonnes and 10,75,402 tonnes, thus accounting for 8.5% and 6.7% of the total marine landings in these two years. Prawn landings accounted for 6,064 tonnes and 6,881 tonnes respectively compared with the all India prawn landings of 1,07,622 tonnes and 1,15,201 tonnes thus accounting for 5.6% and 6.0%.

(c) The Government of India sanctioned funds in February, 1970 for preparation of a Project report at Visakhapatnam. The question of sanctioning a fishing harbour at Visakhapatnam will be considered on receipt of the Project Report from the Port Trust, Visakhapatnam.

In addition, engineering and economic investigations have been conducted along the coast of Andhra Pradesh by the U.N.D.P. assisted Project for Pre-investment survey of fishing harbours. Selected sites have been taken up for detailed consideration for provision of fishing harbours.

**Appointment of Agents by Neyveli Lignite Corporation Limited for Sale of Leco**

5010. **SHRI S. RADHAKRISHNAN :** Will the Minister of STEEL AND MINES be pleased to state :

(a) the number of Agents appointed by the Neyveli Lignite Corporation Limited for the sale of Leco in Tamil Nadu;

(b) the details of classification of such agents as wholesale and retail or divisional and sub divisional and

(c) the conditions prescribed for appointment of these agents by the said Corporation?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) :** (a) 112 Wholesale Agents

(b) The Wholesale Agents are appointed for specific marketing areas. The Wholesale Agents in turn appoint sub-agents for retail sale according to the needs of the areas. The total number of such sub-agents in the entire State is 1500.

(c) A form of agreement to be entered into by the Agents for selling 'LECO' with the Neyveli Lignite Corporation Limited is laid on the Table of the House [Placed in Library See No. LT—673/71]

**Expenditure Incurred under Industrial Housing Scheme by Neyveli Lignite Corporation Limited.**

5011 **SHRI S. RADHAKRISHNAN :** Will the Minister of STEEL AND MINES be pleased to state

(a) the total amount spent so far under Industrial Housing Scheme in various stages by the Neyveli Lignite Corporation Limited;

(b) the number of houses built and allotted for the officials, staff and workers employed in the Neyveli Lignite Corporation; and

(c) the percentage of the officials, staff and workers provided accommodation by the said Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL & MINES (SHRI SHAH NAWAZKHAN : (a) Rs. 1438.26 lakhs

(b) Number of houses built 11,132  
Number of houses allotted to officials, staff and workers employed in the Neyveli Lignite Corporation (The remaining quarters have been allotted to non-employees i.e. service personnel and trust interest). 10,658

(c) A statement is laid on the Table of the House. [Placed in Library, See No. LT—674/71]

Statement of Minister for Agriculture in Orissa Regarding implementation of Crash Programme

5012. SHRI CHINTAMANI PANIGRAHI: Will the Minister of AGRICULTURE be pleased to state :

(a) whether the attention of Government has been drawn to the statement made by the Minister for Agriculture and Community Development of Orissa Government where he has categorically stated that it has not been possible to implement the crash programme in Orissa because the Centre had not approved State Government's schemes nor provided funds;

(b) if so, the reaction of Government thereon; and

(c) whether the State Government did not co-operate in sending the required informations about these programmes as asked for by the Central Government ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI

SHER SINGH) : (a) to (c). Proposals received from the Government of Orissa in respect of three districts (Balasore, Dhenkanal and Sundargarh) proposed to be covered under the Crash Scheme for Rural Employment have already been approved and necessary funds placed with the State Government. Proposals in respect of another two districts (Koraput and Kalahandi) received on July 6, 1971, are under examination. Proposals for the remaining districts are awaited from the State Government.

Rice Production in Kerala and Central Assistance therefor

5013. SHRIMATI BHARGAVI THANKAPPAN: Will the Minister of AGRICULTURE be pleased to state :

(a) the quantity of rice produced in Kerala during the last three years, year-wise;

(b) the type of technical assistance given by the Central Government to the State Government to increase the production of rice; and

(c) the type of assistance proposed to be given in future by the Central Government to the State Government to increase the production of agriculture in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) Estimates of production of rice in Kerala during 1967-68 to 1969-70 are as under :—

Year	Production (Thousand tonnes)
1967-68	1123.9
1968-69	1400.0
1969-70	1214.9